

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
WELKIN IT SERVICES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	WELKIN IT SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/02/2014
3.	Authority under which corporate debtor is incorporated	ROC-Pune
4.	Corporate Identity No. of corporate debtor	U72900PN2014PTC150675
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 20, Plot No. 36/37 SR No.101/1/1 , NR.B.U.Bhandari Mercedes Showroom,Baner, Pune, Maharashtra, India, 411045
6.	Date of closure of Insolvency Resolution Process	05/09/2024
7.	Liquidation commencement date of corporate debtor	05/09/2024 (Order downloaded from NCLT Website on 07/09/2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajendra Kishanrao Joshi REG.No: IBBI/IPA-002/IP-N01205/2021-2022/14020
9.	Address and e-mail of the liquidator, as registered with the Board	"Sanjana" Building, Building No 10 Flat No 7,Hinghne Khurd Pune Maharashtra 411051 rajendrajoshi_cs@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	"Sanjana" Building, Building No 10 Flat No 7,Hinghne Khurd Pune Maharashtra 411051 irpwelkin@gmail.com
11.	Last date for submission of claims	05-10-2024 (with in 30 days from the liquidation commencement date)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the M/s **WELKIN IT SERVICES PRIVATE LIMITED** on **05.09.2024** under section 33 of the Code (Copy of the order **Order downloaded from NCLT Website 07.09.2024**).

The stakeholders of **M/s WELKIN IT SERVICES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **05-10-2024** , to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.




Rajendra Kishanrao Joshi
Insolvency Professional

REG.No: IBBI/IPA-002/IP-N01205/2021-2022/14020

Date: 10/09/2024

Place: Pune

SALUTE THE SOLDIER



MAJOR
HARBHAJAN
SINGH, MVC

MARTYRDOM ON 11TH SEPTEMBER

Hero of Nathula Operations - 1967

We salute and pay homage to our beloved and gallant martyr Major Harbhajan Singh, MVC who made the supreme sacrifice in the highest traditions of the Indian Army, while defending the nation against Chinese aggression during the Nathula operations on 11 Sep 1967. We, the Akhaura Tigers are proud of his bravery and his act of heroism will always inspire the paltan to emulate the example set by him. May the soul of this brave martyr rest in peace.

**Commanding Officer & All Ranks,
13 MECH INF (18 RAJPUT) AKHAURA TIGERS**



NAIB SUBEDAR
RAGHAV
PRASAD
PANDEY, SM

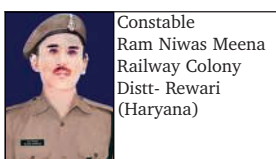
Hero of Nathula Operations - 1967

We salute and pay homage to our beloved and gallant martyr Naib Subedar Raghav Prasad Pandey, SM, who made the supreme sacrifice in the highest traditions of the Indian Army, while defending the nation against Chinese aggression during the Nathula operations on 11 Sep 1967. We, the Akhaura Tigers are proud of his bravery and his act of heroism will always inspire the paltan to emulate the example set by him. May the soul of this brave martyr rest in peace.

**Commanding Officer & All Ranks,
13 MECH INF (18 RAJPUT) AKHAURA TIGERS**

INDO TIBETAN BORDER POLICE (ITBP)

11 September, 2024



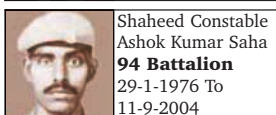
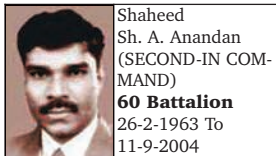
ITBP salutes its bravehearts of 14th, 16th and 2nd Battalion, who made the supreme sacrifice in the line of duty fighting bravely on this day in New Delhi in 1993.



11th Sep 2002
"Sashastra Seema Bal" fondly remembers the selfless and valiant act of the braveheart, LNK(GD) Arjun Das of erstwhile GC, Tripura (now 19th Bn, SSB), who made supreme sacrifice for the Nation.
On this day, he attained martyrdom in a terrorist attack while escorting a National Conference candidate during elections in Baramulla, J&K.
He will always be remembered for his courage, valour and supreme sacrifice for the Nation.

"SASHASTRA SEEMA BAL"

CENTRAL RESERVE POLICE FORCE



**JAMMU & KASHMIR
11 September 2004**
On 11 September 2004, two militants infiltrated the headquarters of 94 Battalion of CRPF at Ritz Hotel, PS Dalgate, District Srinagar, by scaling the walls. Once inside, they

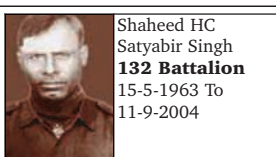
opened fire on camp personnel. Sentry Shaheed Constable Ashok Kumar Saha immediately returned fire, engaging the militants. Despite sustaining severe injuries from grenade blasts and heavy fire, he managed to neutralize one militant before succumbing to his injuries. The second militant fled towards the jawans' barracks but was forced to take refuge in MT Park.

An assault team, led by Shaheed Sh. A Anandan, Second in command and Shaheed Sh. Chet Ram Khullar, Second in command was deployed to flush out the remaining militant. In the darkness, the militant ambushed the team, severely wounding both commanders. Despite their injuries, Shaheed Sh. A Anandan and Shaheed Sh. Chet Ram Khullar pressed on and killed the militant. The operation resulted in the sacrifice of Shaheed Sh. A. Anandan, Second in command Shaheed Sh. Chet Ram Khullar, Second in command and Shaheed Ct. Ashok Kumar Saha, who were posthumously awarded the President's Police Medal for Gallantry in recognition of their bravery. The nation will forever remain indebted to them and their families.



**JAMMU & KASHMIR
11 September 2002**
On 11 September 2002, while 49 Battalion troops were escorting a VIP through Surankote, District Poonch, militants threw a grenade at the escort vehicle as they reached the Bus Stand. The

explosion caused the crowd to flee, allowing the militants to escape. Shaheed Constable Sajal Malakar suffered severe injuries in the blast and, despite being rushed to the hospital, succumbed to his wounds. He sacrificed his life in the line of duty.



**MANIPUR
11 September 2004**
On 11 September 2004, 132 Battalion of CRPF was deployed in Manipur for a counter-insurgency operation. The troops laid an ambush to trap insurgents. During

the operation, they engaged in a gunfight with a suspected insurgent approaching the ambush site. The insurgent was neutralised. In the fierce encounter, Shaheed HC Satyabir Singh, who led the charge, sustained severe injuries and later succumbed to them. His bravery and sacrifice inspired great pride across the nation. He was posthumously awarded the President's Police Medal for Gallantry.

RAJASTHAN POLICE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD, JAIPUR

Government of Rajasthan(Undertaking)
CIN NO. U45201RJ2013SGC083014
Regd. Office:756, Police Head Quarter, Lal Kothi, Jaipur(Raj.)
Phone: 0141-2740784, Fax: 0141-2744294, e-mail: rpdcil@rajasthan.gov.in

क्रमांक:- RPHCCL469/NIT/2024-25/D-1650 दिनांक: 10.09.2024

ई-निविदा सूचना सं0 08/2024-25

निम्नलिखित कार्यों के लिए राज्य/केन्द्र सरकार के अभियांत्रिकी विभागों/उपक्रमों में समकक्ष श्रेणी में पंजीकृत योग्य एवं अनुभवी संवेदकों से नियमानुसार पाँच वर्षों की डीएलपी के अन्तर्गत निर्धारित प्रपत्र में 01 कार्यों के लिए कम संख्या 01 की निविदा Two Bid System के तहत आमंत्रित की जाती है।

निविदा की कुल लागत	रुपये 1205.00 लाख
ऑन लाईन निविदा फॉर्म मिलने की तारीख	12 सितम्बर 2024 प्रातः 9.30 बजे से 07 अक्टूबर, 2024 सायं 4.00 बजे तक
ऑन लाईन निविदा फॉर्म जमा कराने की तारीख	07 अक्टूबर, 2024 सायं 6.00 बजे तक
ऑन लाईन निविदा खोलने की तारीख	08 अक्टूबर, 2024 सायं 4.00 बजे

निविदा सम्बन्धित जानकारी राजस्थान पुलिस की वेबसाइट www.police.rajasthan.gov.in/ www.sppp.raj.nic.in एवं <http://eproc.rajasthan.gov.in> पर भी उपलब्ध रहेगी। इच्छुक संवेदकों को निविदा संबंधित जानकारी प्रबन्ध निदेशक कार्यालय से कार्यालय समय में प्राप्त की जा सकती है। भविष्य में निविदाओं में संशोधन होने पर उपरोक्त वेबसाइटों पर ही प्रेषित किया जावेगा।

UBN: RID2425WLOB00158

राज.संवाद/सी/24/5030

महाप्रबन्धक

IDFC FIRST Bank Limited

CIN : L65110TN2014PLC097792
Registered Office: KRM Towers, 7th Floor, Harrington Road, Chetpet, Chennai-600031. TEL: +91 44 4564 4000 | FAX: +91 44 4564 4022.
AUTHORIZED OFFICER - Mr. Ashish Dahat | CONTACT NUMBER - 9407868444
AUTHORIZED OFFICER - Mr. Abhishek Pawar | CONTACT NUMBER - 9026971255

PROPERTY FOR SALE UNDER PROVISIONS OF SARFAESI ACT, 2002 BY PRIVATE TREATY

Whereas the Authorised Officer of IDFC FIRST Bank Ltd has taken the Possession u/s 13(4) of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (The SARFAESI Act, 2002) of the property being "All The Piece And Parcel Of The Property Consisting Of Office No. 47, 48, 49, 55, 56, 3rd Floor, Total Area Admeasuring About 904 Sq. Ft., And Passage Area Admeasuring 436 Sq. Ft., Totally Area Admeasuring 1340 Sq. Ft. I.E. 124.49 Sq. Mtrs., Built Up Its Pcmc Milkat No. 01718.00 (The Area Admeasuring Jointly 2731 Sq. Ft., Of Shop No. 47 To 56 Out Of Its Area Admeasuring 340 Sq. Ft., Of Shop No. 47, 48, 49, 55 & 56) In The Building Known As Jay Towers, Sr. 154/5/2, Cts No. 5130/1 To 95, 5130, Village Akurdi, Tal. - Haveli, Pune, Maharashtra - 411019 North Existing Building In The Said Property And Open Land & West Nala And Highway Tower Building" ("the Secured Asset") with respect to Loan Account No. 22247946 of Jeetendra Jaywant Datir, Sima J Datir & Sima Garments (Borrowers). The Authorised Officer has received an expression of interest from a prospective purchaser towards purchase of the above mentioned Secured Asset under the SARFAESI Act. Now, the Authorised Officer is hereby giving the Notice to Sale of the aforesaid property by Private Treaty in terms of rule 8 and 9 of the Security Interest (Enforcement) Rules 2002. The Sale will be on "AS IS WHERE IS BASIS AND AS IS WHAT IS BASIS".

Mortgaged Property Address	"All The Piece And Parcel Of The Property Consisting Of Office No. 47, 48, 49, 55, 56, 3rd Floor, Total Area Admeasuring About 904 Sq. Ft., And Passage Area Admeasuring 436 Sq. Ft., Totally Area Admeasuring 1340 Sq. Ft. I.E. 124.49 Sq. Mtrs., Built Up Its Pcmc Milkat No. 01718.00 (The Area Admeasuring Jointly 2731 Sq. Ft., Of Shop No. 47 To 56 Out Of Its Area Admeasuring 340 Sq. Ft., Of Shop No. 47, 48, 49, 55 & 56) In The Building Known As Jay Towers, Sr. 154/5/2, Cts No. 5130/1 To 95, 5130, Village Akurdi, Tal. - Haveli, Pune, Maharashtra - 411019 North Existing Building In The Said Property, South Mumbai Pune Road, East Existing Building In The Said Property And Open Land & West Nala And Highway Tower Building"
Reserve Price	Rs. 1500000.00/- (Rupees Fifteen Lakhs Only)
Auction date of Private Treaty	30-Sept-2024

The Borrower and Co Borrower are hereby notified to pay the sum as mentioned in the demand notice i.e Rs. 5893362.63/- (Rupees Fifty Eight Lakhs Ninety Three Thousand Three Hundred Sixty Two and Paise Sixty Three Only) along with interest and ancillary expenses before 30-Sept-2024, failing which the property will be sold by Private Treaty.

Date: 11.09.2024 Sd/- Authorised Officer
Place: Pune IDFC FIRST BANK LTD



NOTICE INVITING TENDER CPD/63 -2024-25

Maharashtra State Electricity Transmission Co. Ltd.

The due Date and Time of submission and opening of following SRM e-tender is extended as follows:

Tender No. & Description of Material	Estimated Amount (In Rs. Lakhs) Tender Fee (in Rs.)	Due Date & Time (Hrs.) for Submission & Opening of Tender
SP/T-0637/0924 [3 rd Call] [RFX No.7000033223] (Two Bid System)	2868.05 Lakhs	24.09.2024 24.09.2024 Up to 17:00 Hrs. at 17:15 Hrs.
SITC of capacitor banks of voltage ratings of 100kV & 220kV – 325MMVAR in Phase – VI [6.6] at various EHV substations under Vashl Zone in MSETCL.	25000.00	

Contact Person: Office of the Executive Engineer (P&C)
No.022-69852711/ Cell No.8329909813
Email: eegrp6@mahatransco.in, eepc@mahatransco.in
For further details visit our website <http://www.srmetender.mahatransco.in>
Any further amendments will be published on the MSETCL website www.mahatransco.in. So bidders are requested to check the website.

Sd/-

Executive Engineer (P&C)



Utkarsh Small Finance Bank

Aapki Ummeed Ka Khaata

(A Scheduled Commercial Bank)

Zonal Office: Rupa Sapphire, 17st Floor, Plot No.12, Sector 18, Opp. Sanpada Rly. Station, Vashi, Navi Mumbai-400 705.
Registered Office: Utkarsh Tower, NH - 31 (Airport Road), Sehmalpur, Kazi Sarai, Harhua, Varanasi, UP-221 105.

"APPENDIX-IVA" [See proviso to rule 8 (6)]

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Mortgage(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive possession of which has been taken by the Authorised Officer of **UTKARSH SMALL FINANCE BANK LIMITED**, (herein after known as "the Secured Creditor"), will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction for recovery of amount mentioned in table below along with further interest, charges, cost and expenses being due to secured creditor. It is hereby informed you that we are going to conduct public E-Auction through the Web Portal of M/S. C1 India Pvt. Ltd., <https://www.bankeauctions.com>

Sr. No.	Loan Account No.	Name of the Borrower/Mortgagor Guarantor (Owner of the Property)	Amount & Date Demand Notice U/S 13(2)	Date & Type of Possession	Amount as on date	Reserve Price Earnest Money Deposit
1	154706000 0006009	Salphammulak K Balugli (Mortgagor), Wasim Foot Wear (Borrower) Mehboobpasha Saifan Mulak Balugli (Co-Borrower) Jarinabi Saimpan Balugli (Guarantor)	₹ 16,53,836/- 15/07/2022	26/04/2023 Physical	₹ 25,68,956.48/- 10/09/2024	₹ 11,00,000/- ₹ 1,10,000/-

Description of Property/ies: Flat No. 02, Old Milkat No. 2384/06, New Milkat No. P/O/85/05514000, Ground Floor, Shree Gajanan Apartment, Survey No. 40 Hissa No. 40 Hissa No 1 D, Ambegaon Khurd, Taluka Haveli, District Pune 411046 East: Property of Mr Khatavkar In Survey No 40 West: 10 Feet Road In Survey No 40 North: Common Road and Survey No 40 South: Property of Mr Baba Narsale.

EMD Submission Last Date	26-09-2024 till 5.00 pm	Place of Submission Bids & Documents	Branch Office: Showroom No 1, Kapil Classic CHS Ltd, Ground Floor, Survey No 288/1A/1 Part, Baner Road, Pune 411045.
Bid Increment Amount	₹ 10,000/-	E-Auction Date & Time: 27-09-2024 at 11am - 1pm	Inspection Date & Time: 19-09-2024 & 20-09-2024

All interested participants/bidders are requested to visit <https://www.bankeauctions.com> and <https://www.utkarsh.bank> for further details including term & conditions, to take part in E-Auction proceeding and also advised to contact Mr. Arif Mulla - Mob. 9892767237 & Mr. Rajesh Waghmare - 9029720087, E-mail arif.mulla@utkarsh.bank
THIS IS ALSO A STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6) OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

STATUTORY 15 DAYS SALE NOTICE TO THE BORROWER(S)/MORTGAGOR AND GUARANTOR (S).

Terms & Conditions: 1. The E-Auction of secured assets is on "As is where is", "As is what is", "Whatever there is" and "No recourse" basis for and on behalf of the secured creditor and to the best of knowledge and information of the Authorised Officer, there is no encumbrance on said property/ies. The property is being sold with all the existing and future encumbrances whether known or unknown to the bank. The Authorised Officer/ Secured Creditor shall not be responsible in any way for any third party claims/ rights/ dues. 2. For participating in E-Auction sale, Bid documents, copies of PAN card, Board resolution in case of company, photo ID and address proof are required to be submitted along with EMD which is payable through NEFT/ RTGS in name of "Authorised Officer Utkarsh Small Finance Bank Limited" Current Account No 1375200000000003 IFSC UTKS001375 Address UTKARSH SMALL FINANCE BANK LIMITED, D37/37 Badade, Spice KCM Varanasi-221002, BRANCH GODWALIA. Once an online bid is submitted, same cannot be withdrawn. Further, any EMD submitted by bidder will be required to send the UTR/ Ref. No. of the RTGS/NEFT with a copy of cancelled cheque on Email-arif.mulla@utkarsh.bank

3. Only buyers holding valid User ID/ Password and confirmed payment of EMD through NEFT/ RTGS shall be eligible for participating in the E-Auction process.

Sd/-
(Authorized Officer)
Utkarsh Small Finance Bank Ltd.

Date: 11/09/2024
Place: Pune



TELANGANA TOURISM DEVELOPMENT CORPORATION LTD TENDER NOTIFICATION

TGTDC/PRJ/J2/31/SASCI/2024 Date: 10.09.2024
TGTDC intends to procure a "Consultant for preparation of DPR under "Special Assistance to States under Capital Investment (SASCI)" scheme for "Development of Iconic Tourism Centers to Global Scale" at Nagarjuna Sagar, Ramappa & Nallamala circuit.

The RFP Documents can be downloaded from the websites <https://tender.telangana.gov.in> and <https://tourism.telangana.gov.in/tenders> from 11.09.2024 from 10:00 AM. The due date for submission of the Proposals is on or before 18.09.2024 up to 11.00 AM. Further updates, if any, will be posted on the above website only.

R.O. No. : 388-PP/CL-AGENCY/ADVT/1/2024-25 MANAGING DIRECTOR

NOTICE INVITING TENDER

1. Tenders are invited from eligible applicants for running the following shops at College of Military Engineering (CME), Dapodi, Pune - 411 031.

(a) Refreshment & Snack Counter -
01 No (plinth area 9.3 sqm)

2. Eligible applicants may apply in prescribed application form along with requisite documents and earnest money of Rs 500/- (which is non refundable) by **25 Sep 2024**. Application form can be purchased from the office of OC RVB, CME for a cost of Rs 50/- on any working day between 08:30 am to 2.00 pm.

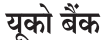
3. The following categories are **only eligible** to apply for the above shops:-

- War widows/widows of defence personnel killed while on duty.
- Disabled Soldier.
- Ex-Servicemen.
- Spouses/Widows of Ex-Servicemen.

(OC RVB)

CME

Pune - 31



UCO BANK

(A Govt. of India Undertaking)

KALAMB BRANCH

[Rule – 8(1)]

POSSESSION NOTICE (for immovable property)

Whereas;

The undersigned being the Authorised officer of the **UCO Bank, Kalamb Branch** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No. 54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 issued a Demand & Recall Notice/13(2) Notice SARFAESI Act 2002 dated 15/06/2024 calling upon the borrowers, **Mr. Sachin Sukhadev Awate (Prop. M/S Sharda Food tech)** to repay the amount mentioned in the notice being **Rs. 65,51,282.44 (Rupees sixty five lakhs fifty one thousand two hundred eighty two and paise forty four one only) as on 29.05.2024 (Inclusive of interest up to 30.04.2024)** within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken **Symbolic POSSESSION** of the property described herein below in exercise of powers conferred on him under Sub-section 4 of section 13 of the Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this **06th day of September of the year 2024**.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **UCO Bank** for an amount of **Rs. 65,51,282.44 (Rupees sixty five lakhs fifty one thousand two hundred eighty two and paise forty four one only) as on 29.05.2024 (Inclusive of interest up to 30.04.2024)** and interest & incidental charges thereon.

Description of Immovable Property
All that piece & parcel of land & building admeasuring area **20 R situated at Gat no. 783/1/A situated at Ekahare**, within the limits of Grampanchayat of Ekahare, Tal - Ambegaon, Dist - Pune, belongs to Mr. Sachin Sukhadev Awate bearing Khate no. 3436.

Bounded by: East: Property of Mansur Mohammad Shaikh Aatar, **South:** Ekahare Sultanpur Road, **West:** Property of Suryakant Ramchandra Kusale, **North:** Property of Ramachandra Vitthal Kanade

Place: Kalamb
Date : 06.09.2024

Authorised Officer
UCO Bank



Executive Engineer, Pradhan Mantri Gram Sadak Yojana, Maharashtra Rural Road Development Association, Jalgaon

E-Tender Notice No. Jalgaon - 41/2024-2025 (4th Call)

E-Tenders are invited Percentage Rate Tender for Upgradation and 10 Years Maintenance of **(Research and Development) (R&D) (White Topping)** Road works in **Jalgaon District**, Under Mukhya Mantri Gram Sadak Yojana-2 (Batch-1) for Total 01 Package (07 Works, Total Estimated Cost Rs. 5396.60 Lakh.)

Detailed E-Tender Notice will be available on website <https://www.mahatenders.gov.in> from Date - 11/09/2024.

E-Tender Notice No.	Total No. of Works	Total Estimated Cost (Including Maintenance Cost)
41/2024-2025 (4th Call)	7	Rs. 5396.60 Lakh

Sd/- (**Sanjay Rathod**)
Executive Engineer,
PMGSY, MRRDA, Jalgaon

कार्यालय अधीक्षण अभियन्ता जन. स्वा. अभि. विभाग वृत्त पाली
E-mail: sephed123@yahoo.com, Ph. No. 02932-222678

क्रमांक :- अञ्च / वृत्त पाली/न.स./2024-25/3151-70 दिनांक :- 8/9/24

ई-टेंडरिंग अत्यन्तलीन निविदा सूचना संख्या 4/2024-25

राजस्थान के राज्यपाल की ओर से निम्नलिखित कार्यों हेतु जन. स्वा. अभि. विभाग में उपयुक्त श्रेणी में पंजीकृत अनुभवकों से निर्धारित प्रपत्र में ई-0 प्रोक्यूरमेंट प्रक्रिया द्वारा, ऑनलाईन निविदाएं आमंत्रित की जाती हैं।

निविदा का कार्य	Tender for Operation & Maintenance work of UWSS Rani on private contract basis (Single Point Responsibility contract) for next 05 years under Sub division Rani District Palt
निविदा की कुल लागत (लाख रुपये में)	1 निविदा की कुल राशि 236.10 लाख रुपये
कुल घण्टाएँ राशि	निविदा की अनुमानित लागत का 2 प्रतिशत या नियमानुसार
फार्म मिलने की तारीख	09.09.2024 से 24.09.2024 सायं 6.00 बजे तक
फार्म जमा कराने की तारीख	24.09.2024 सायं 6.00 बजे तक
निविदा खोलने की तारीख	25.09.2024 मध्यान्न पूर्व 11.00 बजे

निविदा से संबंधित समस्त विवरण वेबसाईट <http://sppp.rajasthan.gov.in/>, <http://eproc.rajasthan.gov.in> में देखा जा सकता है। इच्छुक संवेदकों को अपने डिजिटल हस्ताक्षर के माध्यम से वेबसाईट <https://eproc.rajasthan.gov.in> पर रजिस्टर्ड करवाना आवश्यक है।

(मनीष साधु)
अधीक्षण अभियन्ता
जन स्वा अभि विभाग,
वृत्त पाली
1. PHE2425 WS0B04464
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